

[*Translation*]

Jet Engine Workshop of Indian Airlines

1825. SHRI SANTOSH KUMAR
GANGWAR:
SHRI SANAT KUMAR MAN-
DAL:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of the work undertaken in the Jet Engine Workshop of the Indian Airlines and the amount of foreign exchange spent thereon;

(b) whether the workshop is being fully utilised; and

(c) whether the workshop will also operate in the future and if so, the details in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHARAO SCINDIA): (a) The Jet Engine Shop of Indian Airlines presently undertakes hot section inspection and rectification of JT8D-17A engines fitted on Boeing-737 aircraft. The foreign exchange component of the work amounts to US \$ 4.5 million.

(b) The shop will handle maintenance and overhaul work in phases and as on date, 15 engines of JT8D type have been rectified by the shop.

(c) Yes, Sir. The shop will progressively take overall work relating to JT8D engines and will also handle rectification work and module changes of V-2500 engines fitted on A-320 aircraft.

Appointment of CMD for Air India

1826. SHRI SHIV SHARAN VERMA:
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have appointed a regular Chairman-cum-Managing Director for the Air India;

(b) if not, the reasons therefor; and

(c) the time by which this post will be filled up?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Shri Y.C. Deveshwar has been appointed as Chairman-cum-Managing Director of Air India in the pay scale of Rs. 9000-250-10000 for a period of five years with effect from 13.11.1991.

Bridges at Gurpa and Gazandi Stations

1827. SHRI BHUBHANESHWAR PRASAD MEHTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct overbridge at Gurpa and Gazandi stations on Grand Chord rail line due to traffic jam of trains and pedestrian traffic there;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) The State Government has not so far sponsored to the Railways proposals for the facility, duly consenting to bear the cost, as per rules.

[*English*]

Avenues of Advancement in DLW

1828. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of RAILWAYS be pleased to state: